Pollution of Ganga and Jamuna waters

484. SHRI BHAIRAB CHANDRA MAHANTI:

SHRI K. NARASIMHA REDDY:†
SHRI KASIM ALI ABID:
SHRI G. LAKSHMANAN:

Will the Minister of WORKS AND HOUSING be pleased to state the extent to which waters of Ganga and Jamuna are being daily polluted because of industrial waste, sewerage, chemicals and other toxic substances?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI H. K. L. BHAGAT): No comprehensive survey of the extent of pollution of Ganga and Jamuna has yet been undertaken. However, on behalf of the Calcutta Metropolitan Development Authority, the National Environmental Engineering Research Institute. Nagpur commenced a base line study of water quality of Hoogly Estuary in the 100 km. long reach between Kalyani and Birlapur. As per the interim report of the above study about 346 waste water drains were discharging a total quantity of about 718 million gallons per day of waste water into Hooghly. According to the above report the Hooghly water in some of the stretches are of undesirable nature.

SHRI NARASIMHA REDDY: Sir, maintaining the purity of the river waters is as important as maintaining the purity of human blood for the body. Sir, very alarming reports have been received that these two rivers, Ganga and Jamuna, have been polluted to a dangerous degree by industrial wastes containing chemicals and sewerage water and all kinds of dirt are thrown into these two rivers. In this connection, I may also say that the tradition in this country, as given by the ancient sages, is that the rivers are holy and, therefore, it is very ne-

cessary to keep them pure in order to keep the nation pure. I would like to know from the hon. Minister whether in view of this national health hazard, particularly to the poor people living on the borders of the rivers, the hon. Minister and the Government will impose a strict ban on all the industries not to let their industrial wastes into the rivers, even to the point of cancelling their licences.

SHRI H. K. L. BHAGAT: Sir, I agree with the hon. Member that the purity of river waters should be maintained. This problem is stupendous both in regard to Ganga and Jamuna. Not only in Calcutta but at various places, water in these rivers is polluted. The Central Water Pollution Board has been set up for this purpose itself. This Board has been set up in different States. The Board has been set up in West Bengal also and it has started functioning. The Calcutta Metropolitan Development Authority had sanctioned the survey which was conducted. They have considered this matter and they have decided to sue such people. They are seeking legal opinion and certain other steps are also under consideration It is a very huge problem. It certainly deserves the attention which the hon. Member has suggested.

SHRI R. NARASIMHA REDDY: Sir, my second question is with regard to the municipalities. They are letting all the sewerage into these rivers. Instead of letting this sewerage into the rivers, they can let it into empty lands where it can become compost manure. This is a positive suggestion. Will the Government impose this restriction on the nunicipalities? Also, regarding this huge problem, will the Government ask the C.S.I.R. or some other scientific body to investigate the present level of danger due to polletion?

SHRI H. K. L. BHAGAT: Sir, it is true that the local bodies are also responsible for population of river waters. And therefore, the problem of local bodies is also looked into by the Boards. As a matter of fact, we have one problem. That is, shortage

[†]The question was actually asked on the floor of the House by Shri R. Narasimha Reddy.

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of funds. And there is a proposal to bring forward a Bill with a view to leving some kind of cess on the polluting industries as well as local bodies so that these Boards can have adequate finances. This matter is under examination of the various Boards.

SHRI SALIL KUMAR GANGULI: Sir, I would like to know, since the passing of the Prevention of Water Pollution Act, how many public undertakings and large private enterprises have set up effluent purification plants in accordance with the law.

SHRI H. K. L. BHAGAT: Sir, that is too big a question, information for which needs to be collected from various States. But with regard to the new undertakings which are being set up, they are being asked to take the precaution so that they can have some treatment Plant etc.

SHRIMATI SUMITRA G. KULKARNI: Is the Government aware that only day before yesterday in the newspapers it came out that at Varanasi, near the Dasaswametha Ghat, the water is so polluted, according to the tests conducted on eight samples taken by the Research Department of the Banaras Hindu University, that the water is full of human excreta and all sorts of germs? Varanasi is a place to which pilgrims from the entire country are going and treating it as a holy place. What steps the Government will take to protect the pilgrims at Varanasi from the pollution which has been brought before the Government by the Research Department of the Banaras Hindu University?

SHRI H. K. L. BHAGAT: Sir, this is correct that a newspaper report appeared day before yesterday that some kind of a survey was conducted by a few officers. This appeared in the newspaper. As soon as the report was seen, the attention of the U. P. Government was drawn to it immediately. The report was seen day before yesterday and immediately U.P. Government's attention has been drawn to it.

श्री प्रकाशवीर शास्त्री : गंगा श्रीर यमुना देश की दो ऐतिहासिक श्रीर पवित्र नदियां जिन जिन राज्यों से हो कर निकलती हैं उन में केवल पश्चिमी बंगाल, कलकत्ता के संबंध में ग्राप ने बताया कि वहां इस प्रकार के बोर्ड की स्थापना हुई है। बाकी जिन राज्यों से हो कर यह निदयां जाती हैं वहां भी इस प्रकार के बोर्ड बने हैं क्या? ताकि वह दूषित जल जो नदियों में पड़ता है उस से उन्हें बचाने की कुछ व्यवस्था कर सके। मैं जिस प्रदेश से स्राता हं, उत्तर प्रदेश से स्रौर जहां से यह दोनों नदियां निकलती हैं वहां कई नगर इस प्रकार के हैं कि जो तीर्थ स्थान हैं ग्रौर वहां गंगा और यमना में जिस प्रकार के गंदे नाले पडते हैं उस से उन का जल बहुत दूषित होता है ग्रौर यात्री लोग उन को पवित्र मान कर वहां स्नान करने जाते हैं स्त्रीर उस को स्त्रीर दूषित करते हैं। उस को तो छोड़िये, दिल्ली जो भारत की राजधानी है स्त्रौर माननीय मंत्री महोदय, जो इस प्रश्न का उत्तर दे रहे हैं वह जिस का प्रतिनिधित्व करते हैं, वहां भी वर्षा के बाद यमुना के जल को देखिए तो पता चलता है कि यहां यमुना यमना न रह कर एक गंदा नाला बनी हुई है जो राजधानी की नाक के नीचे है। तो यह इस प्रकार की समस्या है कि जिस से सारा देश चिन्तित है ग्रौर देश के साथ ही लोगों की सांस्कृतिक स्रौर स्रन्य पवित्र भावनायें भी जुड़ी हुई हैं। तो कम से कम तीर्थ स्थानों को इस गंदे जल से मुक्ति दिलाने की कोई व्यवस्था ग्राप स्वयं करें या करायें इस के लिए कोई व्यवस्था ग्राप कर रहे हैं क्या?

SHRI H. K. L. BHAGAT: Sir, I might inform the hon. Member that Pollution Boards to tackle this problem have been set up in other States also. So far as Uttar Pradesh is concerned, his own State. . . (Interruption).

दूसरे राज्यों में इस प्रकार के बोर्ड बनाये गये हैं। उत्तर प्रदेश में 3 फरवरी 1975 को बोर्ड बनाया गया ख्रौर जहां तक दिल्ली का ताल्लुक है इस काम को करने की जिम्मेदारी सैंट्रल बोर्ड पर है। सेंट्रल बोर्ड ने इस के बारे में सर्वे करने का फैसला किया है और इस के लिये दो लाख हमया मंजूर किया है। कुछ प्वाइंट्स पर सर्वे स्टार्ट हो गया है ग्रीर सर्वे जल्री पूरा करने की की शिश की जा रही है ग्रीर पानी के पोल्यूशन को रोकने के लिये दिल्ली में पहले से कई कदम उठाये जा चुके हैं ग्रीर दूसरे कदम उठाना सेंट्रल बोर्ड की जिम्मेदारी है दिल्ली में ग्रीर वह इस काम को काफी गंभीरता से ले रहा है।

श्री जगदीश जोशी: माननीय मंत्री जी क्या यह बताने की कृपा करेंगे कि चुंकि गंगा ग्रौर यम्ना नामक दो नदियां केवल उत्तर प्रदेश, बिहार ग्रौर बंगाल की निदयां न डोकर सारे हिन्दुस्तान की नदियां बन गयी हैं इस लिये यह प्रश्न उन के शुद्धिकरण का न हो कर सामान्य नदियों के श्द्धिकरण का न हो कर, ग्रलग-ग्रलग तीर्थों का न हो कर एक राष्ट्रीय सवाल है स्प्रौर इस लिये क्या शासन को कोई म्रापत्ति है कि इस पर संसद एक कानन बना कर नदियों के जल दूषण को रोके ग्रौर उसके लिये एक सर्वसत्ता संपन्न बोर्ड निर्धा-रित करे। जिस बोर्ड के माध्यम से इन सब का नियंद्रग हो सक। सीवेज के पानी की खेतों में ग्रौर कारखानों के पानी की बंजर भूमि में निकासी के लिये एक स्पष्ट नियम केन्द्रीय संसद में बनाने हेत् विधेयक प्रस्तुत करने पर क्या सर-कार विचार कर रही है?

श्री एच० के० एल० भगतः यह बात सही है कि गंगा और यमुना दोनों भारत की नदियां हैं। इसी विचार से एक्ट पास किया गणा। कांस्टीटयशन के मताबिक यह स्टेट सब्जैक्ट है भ्रीर स्टैट ने पालियामेंट को अथोराइज्ड किया तभी पार्लियामेंट ने एक्ट पास किया जिसके कारण सैन्ट्रल बोर्ड बना । यह इसलिये बनाया गया जिससे स्टेट बोर्ड ग्रौर सैन्ट्ल बोर्ड का इस काम में कोआर्डिनेशन हो । दो मीटिंगें स्टेट बोर्ड ग्रौर सैन्ट्रल बोर्ड के अधिकारियों की हो चुकी हैं। इसमें एक्ट में क्या-क्या संशोधन किये जायें इस बारे में कम्परिहैंसिव तौर से सोचा जा रहा है। क्योंकि यह सारे राष्ट्र का प्रश्न है इसलिये यह कानुन बनाया गया है। स्टेट बोर्ड ग्रीर सैन्ट्रल बोर्ड दोनों में कोग्रार्डिनेशन के लिये विचार किया जा रहा है। the man way mean

SHRI NABIN CHANDRA BURAGO-HAIN: Sir, there is a reasonable belief among the engineers and scientists in India that the bridges over the Ganges and the Yamuna are rusting quicker because of the corrosion caused by chemicals and other toxic substances thrown by the industries on the banks of both these rivers. Has the attention of the hon. Minister been drawn to this fact? If so, was an inquiry held and what were the results?

SHRI H. K. L. BHAGAT: Sir, is the hon. Member referring to water? As far as this water pollution is concerned, certainly the people who have made investigations have pointed out this fact and that is why, pollution boards have been set up and steps are being taken to maintain the purity of water.

SHRI NABIN CHANDRA BURAGO-HAIN: Sir, my question has not been answered.

SHRI H. K. L. BHAGAT: Sir, I will just add that in order to keep the purity of water intact and to prevent water from getting polluted beyond certain limits, its proper chlorination, etc., is being done.

MR. CHAIRMAN: Next question.

†Thefts of semi-precious stones from Agra Fort

*485. SHRI KHURSHED ALAM KHAN:‡ SHRI KASIM ALI ABID: SHRI IBRAHIM KALANIYA:

Will the Minister of EDUCATION, SO-CIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that a large number of semi-precious stones inlaid in the

†Transferred from the 18th March, 1976. Previously numbered as Starred Question No. 215).

‡The question was actually asked on the floor of the House by Shri Khukshed Alam Khan.